

**Handicrafts and Handlooms Export Corporation of India Ltd.**

822. SHRITEJ NARAYAN SINGH: Will the Minister of TEXTILES be pleased to state:

(a) the details of the exhibitions organised by the Handloom Export Corporation of India Limited in the various countries in 1990;

(b) the expenditure incurred on those exhibitions;

(c) the amount of income earned from these exhibitions?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) The Handicrafts and Handlooms Export Corporation of India Ltd., organised Gold Jewellery Exhibition at Doha (Qatar) during 1990.

(b) Rs. 8.83 lakhs.

(c) Rs. 7.79 lakhs.

[*English*]

**Proposal to make Technical and Professional Education Self Financing**

823. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to make all technical and professional education self-financing by making students to meet the cost;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) to (c). The Executive Committee of the All India Council for Technical Education (AICTE) has noted that the present fee structure in technical institutions is mostly at pre-independence level and needs review. The Committee is also of the view that there is an urgent need to bring fee in technical institutions at reasonable level so that there is some rational relationship between the fee charged and the actual cost of training. The AICTE has appointed a Task Force which has, inter-alia, recommended that tuition fee in technical institutions needs revision.

As regards, Medical Education a Committee appointed by the Ministry of Health and Family Welfare has also recommended that there is a need for increase in tuition fee in Medical and para-Medical courses.

[*Translation*]

**Construction of Houses for the Employees of Safdarjang Hospital**

824. SHRI CHHEDI PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any action has been taken this year for construction of houses for the employees of Safdarjang Hospital;

(b) if so, the details of the action taken so far in this regard;

(c) the details of the efforts being made to make accommodation available to the employees; and

(d) if no such efforts are being made the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WEL-